

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO.707

ANSWERED ON 02.12.2024

POLLUTION IN YAMUNA RIVER

707. SHRI SANDEEP KUMAR PATHAK

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the list of the schemes run by Government for the cleanliness of Yamuna river, the details of the steps taken by Government during the last five years to clean Yamuna river and stop further pollution;
- (b) amount of funds spent by Government in 2019-24 on the cleanliness of Yamuna river; and
- (c) the details of the funds released in the last two terms of Government to the concerned State/UT for the cleanliness of Yamuna by Government and funds spent by them each year?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) The Government of India (GoI) launched the Namami Gange Programme (NGP) in 2014-15 for the rejuvenation of river Ganga and its tributaries (including Yamuna) for five years, up to March 2021 and has been further extended to March 2026. Under NGP, 33 projects have been sanctioned for the creation of a sewerage treatment capacity of 2,130 million litres per day (MLD) at a cost of ₹ 5,911 crore. The list of projects is enclosed in **Annexure**.

In addition Central Pollution Control Board (CPCB), regularly monitors river water quality parameter and also Sewage Treatment Plants (STPs) inspection, and also issued directions dated 12.11.2024 to Delhi Pollution Control Committee under Section 18(1) (B) of the water (prevention & control of Pollution) Act, 1974 regarding non-compliance status of Sewage Treatment Plants (STPs) installed in Delhi.

The Government of NCT of Delhi is working on the following sewage infrastructure enhancement projects: -

- a. Rehabilitation of existing 3 STPs at Kondli Phase II, Rithala Phase I, and Yamuna Vihar Phase –II;
- b. Upgradation and increasing capacity of existing STPs;
- c. Construction of New STPs at Sonia Vihar;
- d. Various interceptor sewer projects.

All the operational STPs of DJB are being monitored by DPCC every month & analysis reports are available on the website of DPCC. DPCC issues communication with the DJB to meet prescribed standards on a regular basis.

Delhi Jal Board has informed that each contract has provision of penalty in case of non-achievement of guaranteed parameters of treated effluent, etc. and, payment is withheld/recovered time to time for non-compliances. In case the agencies do not respond properly even after repeated communication there is a provision to blacklist/debar from DJB tendering. DJB has taken action on defaulting firms at various sites.

(b) & (c) The funds released by the NMCG to various agencies from financial year (FY)2014-15 to FY 2018-19 and from FY 2019-20 to FY 2023-24 for projects related to abatement of pollution of Yamuna river and its tributaries under Namami Gange Programme are as under:-

Funds released by NMCG	Amount (Rs. in crore)
FY2014-15 to FY 2018-19	510.25
FY2019-20 to FY 2023-24	1,580.89

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 707 TO BE ANSWERED IN RAJYA SABHA ON 02.12.2024 REGARDING “POLLUTION IN YAMUNA RIVER”.**

The list of projects sanctioned under Namami Gange Programme for rejuvenation of river Yamuna:

Sl.No	Name of Project	Treatment Capacity(MLD)	Sanctioned Cost(₹ In crore)
Uttar Pradesh			
1	Rehabilitation of Sewerage Infrastructure & Augmentation/Upgradation of STP (4 MLD) in Vrindavan	4	42.82
2	Rehabilitation/Renovation of Mathura sewerage scheme at Masani	67.8	460.45
3	Interception & Diversion with Rehabilitation work in Agra	177.6	842.25
4	Interception & Diversion and STP works Baghpat	14	77.36
5	Interception & Diversion works in Firozabad	0	51.08
6	Interception & Diversion works in Etawah	44.94	140.6
7	Interception & Diversion works in Muzaffarnagar	44.5	234.03
8	Interception & Diversion works in Budhana	10	48.76
9	Upgradation of Infrastructure of Existing CETP for Textile Printing Units at Mathura Industrial Area, Muthura (6.25MLD)	6.25	13.87
10	I&D and STP Works for balance drains in Mathura	60	292.56
11	Interception & Diversion works in Kairana	15	78.42
12	I&D and STP Works in Chhata	6	56.15
13	I&D and STP Works in Kosi	12	66.59
14	I&D and STP Works in Vrindavan	13	77.7
15	I&D and STP works in Hathras	24	128.91
16	I&D and STP works in Saharanpur	135	577.23
17	I&D and STP works in Banat	5	48.71
18	I&D and STP works in Babri&Bantikhera	5	55.47
19	I&D and STP works in Thanabhawan	10	97.19
20	I&D and STP works in Shamli	40	206.02
21	I&D and STP works in Deoband	20	134.71
Delhi			
1	Rehabilitation of Trunk Sewer No.4	0	87.43
2	Rehabilitation of Trunk Sewer No.5	0	83.4

Sl.No	Name of Project	Treatment Capacity(MLD)	Sanctioned Cost(₹ In crore)
3	Rehabilitation and upgradation of Kondli Phase-I STP (45 MLD), Phase-II STP (114 MLD) & Phase-III STP (45 MLD)	204	239.11
4	Rehabilitation of Rising Mains	0	59.13
5	Rehabilitation of Trunk Sewers	0	43.92
6	Rehabilitation of Rising Main	0	45.4
7	Rehabilitation and up-gradation of Phase-I STP (182 MLD)	182	211.79
8	Construction of 564 MLD (124 MGD) Waste Water Treatment Plant (WWTP)	564	665.78
9	Construction of 318 MLD (70 MGD) at Coronation Pillar, Delhi	318	515.07
Himachal Pradesh			
1	Sewerage scheme for Zone II & III of Paonta Sahib	3.16	11.57
Haryana			
1	Sewerage and Sewage Treatment Plant (STP) in Panipat	90	129.51
2	Sewerage and Sewage Treatment Plant (STP) in Sonipat	55	88.36
